



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 31.08.2023

### **NOTICE**

Please take notice that the following matter adjourned on 31.08.2023 in the Court-III. The next date is indicated below:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of Hearing</b>	<b>Next date of Hearing</b>
<b>1.</b>	Competition App. (AT) No. 25 of 2020 <b>(PH)</b>	Next Radio Ltd. Vs. Competition Commission of India & Ors.	<b>31.08.2023</b>	<b>03.10.2023</b>

By order of Hon'ble Chairperson

-Sd/-

Registrar